

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 3606**

TO BE ANSWERED ON THE 02ND APRIL, 2025/ CHAITRA 12, 1947 (SAKA)

FIGHT AGAINST DRUG TRAFFICKING

3606 SHRI RANDEEP SINGH SURJEWALA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the quantity and type of drugs seized in the country over the last five years, State-wise;**
- (b) the measures taken to curb the production and trafficking of synthetic drugs like methamphetamine and MDMA in the country;**
- (c) whether there are specific surveillance mechanisms for tracking the distribution of chemical precursors used in synthetic drug manufacturing, if so, the details thereof; and**
- (d) whether Government identified the use of the dark web and cryptocurrency in drug trafficking, if so, the steps taken in this regard?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI NITYANAND RAI)

- (a) As per latest data published by National Crime Records Bureau (NCRB) pertaining to the year 2022; State-wise/ Union Territory-wise details of drug seized under the Narcotic Drugs and Psychotropic Substances (NDPS) Act, 1985 in the country during 2018 to 2022 is at Annexure-I.**
- (b) Government is taking various measures to curb the production and trafficking of synthetic drugs like methamphetamine and MDMA in the country, some of which are: -**

- (i) 18 new precursor chemicals used in manufacture of synthetic drugs have been notified in Schedule B & C of Regulation of Controlled Substances (RCS) Order on 23.01.2025 taking the number of controlled substances to 45.**
- (ii) List of companies to which Unique Registration Number (URN) have been issued by Narcotics Control Bureau (NCB) for precursor chemicals has been shared with all States, Directorate of Revenue Intelligence (DRI) & Intelligence Bureau and request has been made to strictly monitor diversion of precursor chemicals.**
- (iii) Maritime surveillance systems have been strengthened to prevent trafficking of drugs including synthetic drugs through coastal regions.**
- (iv) Narco Coordination Centre (NCORD) meetings are being used to enhance sensitization about clandestine laboratories, synthetic drugs and precursor chemicals.**
- (v) A National Narcotics Helpline No. 1933 “Madak-Padarth Nished Asoochna Kendra” (MANAS) has been created as 24x7 toll-free National Narcotics Call Centre helpline. Accordingly, MANAS has been envisioned as an integrated system providing a single platform for citizens to log, register, track and resolve drug related issues/problems through various modes of communication like calls, SMS, Chat-bot, e-mail & web-link.**

(vi) India is actively participating in Global coalitions to address synthetic drugs threats. This involves increased information sharing, joint operations and collaborative efforts to track and disrupt international drug trafficking networks.

(vii) Regular interaction and coordination with international organizations such as United Nations Office on Drugs and Crime (UNODC), International Narcotics Control Board (INCB) and drug enforcement agencies of other countries for sharing of information.

(viii) Better utilization of International Operation on NPS Incident Communication System (IONICS) and Precursor Incident Communication System (PICS) portals of INCB for sharing and receiving data related with Synthetic drugs and precursors and further taking suitable actions.

(ix) As a capacity building initiative, NCB in collaboration with Drug Enforcement Administration (DEA), United States of America (USA) has conducted training programmes for all Drug Law Enforcement Agencies (DLEAs) on “Clandestine Laboratories and Precursor Chemical Diversion.”

(x) To deter smuggling of synthetic drugs like methamphetamine and MDMA, DRI and Customs field formations keep a constant vigil and take operational measures.

(c) RCS Order, 2013 has been enacted under NDPS Act, 1985 to regulate the trade of controlled substances which are used as precursor chemicals to manufacture Narcotic Drugs and Psychotropic Substances. Under clause 4 of RCS Order 2013, NCB issues a URN for the manufacture, sale, distribution, possession, consumption of controlled substance in 'Schedule - A' of RCS order 2013 and obtain quarterly returns from the URN holders. In 2019, an amendment was made to the RCS Order, in which any sale, mediation in sale / purchase and distribution of Schedule-A substances through website, social media or any other manner has also been regulated. Hence, Business to Business (B2B) / E-commerce platforms have been made accountable by putting under the ambit of NDPS (RCS) Order.

(d) Between 2020 to 2024, 96 cases have been interdicted by NCB, where Darknet platform was utilized for trafficking of Narcotic Drugs and Psychotropic Substances. A task force on Darknet and Crypto-Currency has been set up under the Multi Agency Centre (MAC) mechanism with a focus on monitoring all platforms facilitating Narco-trafficking, sharing of inputs on drug trafficking amongst Agencies/MAC members, interception of drug networks, continuous capturing of trends, modus operandi & nodes with regular database updates and review of related rules & laws.

State-wise/ UT-wise details of drugs seized under Narcotic Drugs and Psychotropic Substances (NDPS) Act, 1985 in the country during 2018

S L	State/UT	Opium Based Drugs	Cannabis Based Drugs	Cocaine	Psychotr opic Substanc es	Medicinal Preparations			Drug Precurs or- Acetic Anhydri de	Other Drugs		
		Kgs.	Kgs.	Kgs.	Kgs.	Kgs.	Nos.	Ltrs.	Kgs.	Kgs.	Nos.	Ltrs.
1	Andhra Pradesh	0	33930.522	0	0	0	0	0	0	0	0	0
2	Arunachal Pradesh	220.385	1648.500	0	0	0	208	0	0	0.323	666	0
3	Assam	43.059	15315.612	0	4.745	78.620	163522	54346.200	0	43.560	3	0
4	Bihar	365.170	32077.150	0	0	0	20516	2053.460	0	0.650	0	0
5	Chhattisgarh	0	36271.211	0.650	0	0	127150	3202.300	0	514.003	127	255.420
6	Goa	0.029	78.686	0.096	0.182	0	0	0	0	0.476	0	0
7	Gujarat	4057.960	8646.134	1.450	0.202	74.440	27126	0	0	0.000	0	0
8	Haryana	10258.496	5946.345	0	0	1.922	687359	1255.123	0	26.744	40066	2.600
9	Himachal Pradesh	577.369	492.406	0.201	0.010	0	137388	496.100	0	2.020	23221	0
10	Jharkhand	3102.895	361.063	0	0	0	1835	98.105	0	0.000	0	0
11	Karnataka	1.548	7483.359	2.073	0.212	0	2579	6.000	0	2.054	292	0
12	Kerala	0.697	1370.289	0.083	4.455	0.040	12691	0.012	0	2.761	8384	0
13	Madhya Pradesh	489.899	697330.811	0	0	6600.139	353213	570.800	0	2414300.571	276102	0
14	Maharashtra	482.131	18749.036	2.156	336.016	6.965	143005	908.800	0	188.034	17	0
15	Manipur\$	2847.179	1637.450	0	35787.580	0.900	347169	6.544	0	2.551	140	0
16	Meghalaya	74.755	1339.090	0	3.902	0	2592	0	0	0	67000	0
17	Mizoram	14.626	112.290	0	123.875	0	100	0	0	0	0	0
18	Nagaland	19.686	2800.000	0	0	0	47125	300.000	0	0	0	0
19	Odisha	81.845	50674.944	0	0	0	1628	726.000	0	3.108	0	0
20	Punjab	47123.213	2816.456	0.094	1.012	24.704	6396889	368.101	6.029	73.673	1030	0.300
21	Rajasthan	104169.353	4326.158	431.000	0	51.826	1213624	201.860	0	2451.863	2147	0
22	Sikkim\$	0.012	0	0	0	0	1040	5.000	0	0.003	0	0
23	Tamil Nadu	0.007	12114.941	0.019	0.490	0.245	149032	0	0	0	0	0
24	Telangana	5.030	5447.227	0.245	0.186	0.014	0	0	0	601.393	0	0
25	Tripura	3.283	62671.328	0	0	0	643755	23017.800	0	0	0	0
26	Uttar Pradesh	3994.904	190707.753	7.515	1379.738	24174.144	305992	676.950	0	1495.988	748	7171469.210

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27	Uttarakhand	278.200	1331.363	0	0	0	117215	0	0	0	0	0
28	West Bengal	3814.020	27012.853	1.140	0	196.200	15166	13262.071	0.170	55.522	75	2430.533
TOTAL STATE(S)		182025.751	1222692.977	446.722	37642.605	31210.159	10917919	101501.226	6.199	2419765.297	420018	7174158.063
29	A&N Islands	0	67.963	0	0	0	0	0	0	0	0	0
30	Chandigarh	19.357	32.334	0.018	0	0	5216	5.400	0	0	0	0
31	D&N Haveli and Daman & Diu+	0	24.769	0	0	0	0	0	0	0	0	0
32	Delhi	1810.827	4307.099	1.234	23.440	0	738256	1120.000	0	3.063	0	0
33	Jammu & Kashmir*	17986.634	949.883	0	20.240	21.420	86551	7997.220	0	375.500	1162	0
34	Ladakh	-	-	-	-	-	-	-	-	-	-	-
35	Lakshadweep	0	0.650	0	0	0	0	0	0	0	0	0
36	Puducherry	0	13.541	0	0	0	0	0	0	0	0	0
TOTAL UT(S)		19816.818	5396.239	1.252	43.680	21.420	830023	9122.620	0	378.563	1162	0
TOTAL (ALL INDIA)		201842.569	1228089.216	447.974	37686.285	31231.579	11747942	110623.846	6.199	2420143.860	421180	7174158.063

Source: Crime in India, NCRB

Note: '+' combined data of erstwhile D&N Haveli UT and Daman & Diu UT for 2018

* Data of erstwhile Jammu & Kashmir State including Ladakh for 2018

\$ Revised data for 2018 has been furnished by Sikkim & Manipur. Therefore, comparatively, there may be difference in old published data of seizures of Drugs under NDPS Act for these States for the year 2018.

State-wise/ UT-wise details of drugs seized under Narcotic Drugs and Psychotropic Substances (NDPS) Act, 1985 in the country during 2019

SL	State/UT	Opium Based Drugs	Cannabis Based Drugs	Cocaine	Psychotropic Substances	Medicinal Preparations			Drug Precursor-Acetic Anhydride	Other Drugs		
		Kgs.	Kgs.	Kgs.	Kgs.	Kgs.	Nos.	Ltrs.	Kgs.	Kgs.	Nos.	Ltrs.
1	Andhra Pradesh	4.000	66665.529	0	0	0	160	0	0	0	0	0
2	Arunachal Pradesh	57.314	1936.052	0	0	0	0	0	0	0.384	0	0
3	Assam	1767.304	11542.108	0	50.547	3864.504	1604127	7377.658	0	128.081	0	0
4	Bihar	166.342	4957.769	0	0	0	4910	675.260	0	0.650	0	0
5	Chhattisgarh	16.000	19936.275	0	0	0	85355	794.700	0	0.950	724	513.800
6	Goa	0.066	76.513	1.953	1.082	0	0	0	0	5.601	2	0
7	Gujarat	2830.614	12089.747	0.436	1.578	0.120	4200	0	0	0.994	0	0
8	Haryana	10653.531	5721.889	0	0	1.858	891996	36479.200	0	428.95	135	0
9	Himachal Pradesh	1333.18	348.791	0	0	0.082	137358	970.000	61.800	20.000	63028	0
10	Jharkhand	2135.225	1915.390	0.12	0	0	3834	455.816	0	22.600	0	0
11	Karnataka	11.905	7787.095	0.792	0.640	0.215	1704	5.000	0	0.071	1	0
12	Kerala	2.081	2510.934	0	0.135	12.120	4745	0	0	23.205	916	0
13	Madhya Pradesh	34638.136	11840.140	0	0.118	11946.879	40692	4260.010	0	2438.855	147	0
14	Maharashtra	4145.483	13412.353	25.318	1931.143	56.978	1490	4191.712	0	1051.442	1730	0
15	Manipur\$	2839.755	168.151	0	42892.601	0	393309	48.324	0	241.68	0	0
16	Meghalaya	50.527	1229.145	0	2.311	0	36	79.000	0	0	0	0
17	Mizoram	8.768	144.193	0	364.228	474.0	0	0	0	0	0	0
18	Nagaland	8.317	1723.954	0	0	0	260849	1.134	0	0	0	0
19	Odisha	0.445	61993.390	0	0	0	0	1112.200	0	0	0	0
20	Punjab	42253.035	1879.547	0.851	0.100	22.891	10212624	1526.700	0.118	82.528	2077	0.016
21	Rajasthan	110707.255	8846.702	0	0.099	191121.514	1509933	206.200	0	56.858	514	0
22	Sikkim	16.798	0	0	0	0	0	0	0	0	0	0
23	Tamil Nadu	0.580	28750.360	0.151	6.291	0	420	0	0	0.12	0	0

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24	Telangana	5.025	13256.481	0.371	0.644	0.004	264	0	0	15.568	0	0
25	Tripura	5.479	15853.470	0	0	0	2156754	858528.820	0	0	0	0
26	Uttar Pradesh	1795.285	105642.518	0.649	157.912	45620.747	1355323	1462.000	0	118980.208	50	10790387.820
27	Uttarakhand	432.457	1639.098	1.550	0	0	52149	94.000	0	0	0	0
28	West Bengal	1338.751	34468.465	22.000	105.918	152.648	400084	20958.935	0	747.078	663	357.400
TOTAL STATE(S)		217223.658	436336.059	54.191	45515.347	253274.560	19122316	939226.669	61.918	124245.823	69987	10791259.04
29	A&N Islands	0.020	121.979	0	0	0	11761	78.200	0	0	0	0
30	Chandigarh	46.606	352.121	0	0	0	15098	2.400	0	0	0	0
31	D&N Haveli and Daman & Diu+	0	0	0	0	0	0	0	0	0	0	0
32	Delhi	2361.535	5496.118	0.791	37.493	0	1465832	3000.00	0	0	0	0
33	Jammu & Kashmir*	24678.006	1672.165	0	0	0.003	164428	2133.300	0	167.214	0	0
34	Ladakh		-	-	-	-	-	-	-			
35	Lakshadweep	0	0.466	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0	0	0	0
TOTAL UT(S)		27086.167	7642.849	0.791	37.493	0.003	1657119	5213.900	0	167.214	0	0
TOTAL (ALL INDIA)		244309.825	443978.908	54.982	45552.840	253274.563	20779435	944440.569	61.918	124413.037	69987	10791259.04

Source: Crime in India, NCRB

Note: '+' combined data of erstwhile D&N Haveli UT and Daman & Diu UT for 2019

* Data of erstwhile Jammu & Kashmir State including Ladakh for 2019

\$ Revised data for 2019 has been furnished by Manipur. Therefore, comparatively, there may be difference in old published data of seizures of Drugs under NDPS Act for the State for the year 2019.

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SL	State/UT	Opium Based Drugs	Cannabis Based Drugs	Cocaine	Psychotropic Substances	Medicinal Preparations			Drug Precursor - Acetic Anhydride	Other Drugs		
		Kgs.	Kgs.	Kgs.	Kgs.	Kgs.	Nos.	Ltrs.	Kgs.	Kgs.	Nos.	Ltrs.
1	Andhra Pradesh	0	106042.775	0	0	0	0	0	0	0	0	0
2	Arunachal Pradesh	91.981	3940.206	0	0	0	0	0	0	0.353	0	0
3	Assam	40.069	9183.469	1.343	0.333	0.650	1090217	8554.800	0	30.298	48249	0
4	Bihar	2118.073	10191.823	0	0	848.160	333	5933.700	0	4.175	0	0
5	Chhattisgarh	0.882	27029.527	13.730	2541.200	157.665	64802	988.310	0	0.480	31643	0
6	Goa	0.041	147.820	0.321	0.978	0	0	0	0	0.382	0	0
7	Gujarat	4595.481	7128.368	0	1395.836	92.030	32590	894.325	0	1.499	440	0
8	Haryana	12942.776	9523.579	0.001	0	53.882	1666724	2197.800	0	2175.364	187	0
9	Himachal Pradesh	3360.789	385.147	0.004	0.001	0.077	139501	14.000	0	153.761	3071046	0
10	Jharkhand	6622.982	2159.601	48.000	0	0	4217	345.230	0	0.062	665	0
11	Karnataka	7.932	21642.303	2.117	3.803	61.691	8952	0	0	11.947	3294	1.610
12	Kerala	0.014	3030.024	0	2.042	3.358	1392	2.100	0	25.021	52	0
13	Madhya Pradesh	17939.441	24670.896	0	0.016	1191.728	279540	13611.300	0	14282.471	220	0
14	Maharashtra	37.764	24708.241	426.021	11.355	3536.530	66001	519.100	0	112.393	26	0
15	Manipur	531.220	111.785	0	131.787	123.662	1117388	5792.520	0	457.309	0	115.500
16	Meghalaya	27.529	941.058	0	21.229	0	4234	2.000	0	0	0	0
17	Mizoram	24.082	57.926	0	535.727	0	470	13.280	0	0	0	0
18	Nagaland	3.496	782.500	0	0	5.680	179373	76.600	0	0	0	0
19	Odisha	5.767	81841.234	0	0	0	0	0	0	0	0	0
20	Punjab	36271.862	977.227	0.010	0.030	18.697	44649599	4507.190	0	96.850	259	10.000
21	Rajasthan	131016.465	14347.187	0.021	44.282	647.612	3255820	64.820	0	2546.679	29818	0

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22	Sikkim\$	0.132	0	0	0	0	19	0	0	0.453	0	0
23	Tamil Nadu	3.947	298678.461	0.377	100.546	0	5554	0	0	1.963	0	0
24	Telangana	0.454	19616.538	0.016	0.240	0.014	509	0	0	91.029	0	150.000
25	Tripura	2.085	14005.060	0	0	0	539241	10436.620	0	0	0	0
26	Uttar Pradesh	2819.549	141614.634	0.012	2.653	74530.692	1401053	3965.000	0	108453.022	9	961931.170
27	Uttarakhand	569.599	1263.537	0	0	0	450215	24.000	0	15.190	0	0
28	West Bengal	253.208	23852.025	0	0.980	839.356	363396	38099.332	17.500	546.733	0	2527.800
TOTAL STATE(S)		219287.620	847872.951	491.973	4793.038	82111.484	55321140	96042.027	17.500	129007.434	3185908	964736.080
29	A&N Islands	0	92.845	0	66.390	0	921	0	0	0	0	0
30	Chandigarh	14.402	81.438	0.001	0	0	5501	5.780	0.112	0	0	0
31	D&N Haveli and Daman & Diu	0	7.360	0	0	0	0	0	0	0	0	0
32	Delhi	810.363	4420.413	1.035	251.373	0.028	123220	2558.000	0	0.035	0	0
33	Jammu & Kashmir	26111.483	1001.316	0	247.000	0	618358	40890.110	0	1.554	3	0
34	Ladakh	0	0	0	0	0	0	0	0	0	0	0
35	Lakshadweep	0	0.936	0	0	0	0	0	0	0	0	0
36	Puducherry	0	77.155	0	0	0	0	0	0	0	0	0
TOTAL UT(S)		26936.248	5681.463	1.036	564.763	0.028	748000	43453.890	0.112	1.589	3	0
TOTAL (ALL INDIA)		246223.868	853554.414	493.009	5357.801	82111.512	56069140	139495.917	17.612	129009.023	3185911	964736.08

Source: Crime in India, NCRB

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		Kgs.	Kgs.	Kgs.	Kgs.	Kgs.	Nos.	Ltrs.	Kgs.	Nos.	Ltrs.
1	Andhra Pradesh	0	191712.562	0.005	0	0	58	0	0.007	0	0
2	Arunachal Pradesh	857.457	2627.046	0	0	0	0	0	44.441	0	0
3	Assam	2638.830	14426.127	0.361	6	84.686	3236742	496987.615	0.699	1068358	0
4	Bihar	973.672	27459.993	2149.900	0	4797.904	60769	4825.330	73.000	0	0
5	Chhattisgarh	2.200	27874.990	0.979	0	6.800	359714	487.930	0	0	0
6	Goa	0.009	136.338	0.082	0.096	0	0	0	0.186	0	0
7	Gujarat	3519.595	16602.477	34.129	998.797	0.163	8622	88.300	151.876	0	4.000
8	Haryana	8148.035	12307.425	0	0	52.070	1035257	612.100	806.076	2200	83.000
9	Himachal Pradesh	1958.977	1411.248	0	0.108	971.176	3082180	82.000	113.642	2586405	0
10	Jharkhand	16158.318	4641.076	0	0	0.340	2320	951.400	0	0	0
11	Karnataka	45.699	8088.270	1.252	21.025	321.610	14206	6.260	2.107	0	0
12	Kerala	0.164	4026.664	0	3.613	0.198	825	0	0.254	80	0
13	Madhya Pradesh	37236.086	26928.525	0	0.100	13.500	44845	6900.600	3909.789	110	0
14	Maharashtra	232.474	27424.951	12.083	6.062	0.020	189	46.540	310.417	1	0
15	Manipur\$	11259.222	826.599	0	176.782	27624.359	1192913	2031.909	121.341	0	76.500
16	Meghalaya	32.879	933.338	0	20.670	0	19342	28.860	0	0	0
17	Mizoram	15.878	26.962	0	172.166	0	35	2.700	0	0	0
18	Nagaland	15.712	2171.156	0	0.800	0	149557	92.900	0	0	0
19	Odisha	5.645	169427.090	0	0	0	790	0	3.155	0	0
20	Punjab	35911.914	2781.429	5.869	0.400	3.916	17772534	4800.729	79.642	141	0
21	Rajasthan	124018.954	11201.448	0.155	0.042	175.054	13279018	39.300	7439.228	166771	0
22	Sikkim	0.097	0.641	0	0	0	58541	1204.092	0	0	0
23	Tamil Nadu	21.266	20324.089	0.045	4.156	0	10098	0	5.150	0	0

24	Telangana	401.588	38573.781	0.218	0.011	0	141	0	385.174	79	28.670
25	Tripura	3.966	39793.402	0	0	0	212801	24975.560	0	0	0
26	Uttar Pradesh	2575.744	103028.541	0	2.555	17246.156	3265045	56406.500	3804.399	28	211503.000
27	Uttarakhand	139.106	1880.145	0.005	0	0	147672	0	0.203	0	0
28	West Bengal	1466.476	27851.650	4.626	2.090	1.935	391840	77471.912	87.235	9938	1801.200
TOTAL STATE(S)		247639.963	784487.963	2209.709	1415.473	51299.887	44346054	678042.537	17338.021	3834111	213496.370
29	A&N Islands	0	29.848	0	32.536	0	0	0	0	0	0
30	Chandigarh	16.489	154.268	10.350	0	0	18290	18.200	0	0	0
31	D&N Haveli and Daman & Diu	0	14.570	0	0	0	0	0	0	0	0
32	Delhi	683.595	9234.942	0.413	0.780	0	42278	0	1.568	0	0
33	Jammu & Kashmir	19930.958	2066.401	0.018	8.650	0	171954	4069.230	76.387	0	0
34	Ladakh	400.100	2.978	0	0	0	0	0	0	0	0
35	Lakshadweep	0	2.159	0	0	0	0	0	0	0	0
36	Puducherry	0	87.676	0	0	0	0	0	0	0	0
TOTAL UT(S)		21031.142	11592.842	10.781	41.966	0	232522	4087.430	77.955	0	0
TOTAL (ALL INDIA)		268671.105	796080.805	2220.490	1457.439	51299.887	44578576	682129.967	17415.976	3834111	213496.370

Source: Crime in India, NCRB

\$ Revised data for 2021 has been furnished by Manipur. Therefore, comparatively, there may be difference in old published data of seizures of Drugs under NDPS Act for the States for the year 2021.

State-wise/ UT-wise details of drugs seized under Narcotic Drugs and Psychotropic Substances (NDPS) Act, 1985 in the country during 2022

SL	State/UT	Opium Based Drugs	Cannabis Based Drugs	Cocaine	Psychotropic Substances	Medicinal Preparations			Other Drugs		
		Kgs.	Kgs.	Kgs.	Kgs.	Kgs.	Nos.	Ltrs.	Kgs.	Nos.	Ltrs.
1	Andhra Pradesh	0	169201.893	20.644	0.967	0	11803	0	0.063	0	0
2	Arunachal Pradesh	26.063	3505.375	0	0	0.300	0	0	1.912	0	0
3	Assam	337.437	49161.338	0.016	14.076	1.674	5281488	4397079.600	1.104	0	0
4	Bihar	7358.323	24627.38	0	0	0	47437	18237.900	0.200	0	0
5	Chhattisgarh	11.460	25288.058	0.100	0	7.330	519665	44403.200	120.651	144	0
6	Goa	0.391	205.032	0.329	0.671	0	0	0	0.417	0	0
7	Gujarat	12838.989	14899.257	39.100	1392.730	0.364	0	1242.680	60.110	185	0
8	Haryana	11195.491	13642.608	0.022	0	81.003	812285	974.450	30.240	66602	6
9	Himachal Pradesh	392.735	523.193	0.114	0.019	0	31652	225.500	27.372	62556	0
10	Jharkhand	32376.732	4945.629	0	0	0	4601	257.950	0.262	0	0
11	Karnataka	36.752	10406.317	3.209	114.751	0	2820	34.000	16.209	0	0
12	Kerala	4.167	5182.898	0.017	447.303	0.144	1548	0.013	4.744	1260	0.030
13	Madhya Pradesh	32589.152	35766.474	0	5.527	6.291	35655	6702.520	2355.191	0	0
14	Maharashtra	363.557	17322.333	2.782	24.500	14.600	22668	5240.308	2457.737	4	0
15	Manipur	17149.426	928.855	0	359.377	0	834967	3327.830	16.358	0	134.000
16	Meghalaya	6.132	3985.685	0	1.438	0	19325	28.900	0	0	0
17	Mizoram	41.888	129.071	0	217.571	0	0	63.800	0	0	0
18	Nagaland #	2066.934	5719.362	0	5.000	0	169433	251.560	0	0	0
19	Odisha	877.584	143303.45	0	0	0	0	0	0	0	0
20	Punjab	46502.577	1836.068	0.168	30.526	793.223	6246151	5017.200	259.296	0	0
21	Rajasthan	146889.224	8258.512	0	9.412	4.106	665463	15.800	0.296	18725	0
22	Sikkim	0	22.751	0	0	0	24629	9.803	1.332	0	0
23	Tamil Nadu	21.363	27223.301	0.104	47.423	1.545	76540	57.600	215.965	0	1.045

24	Telangana	13.587	31742.405	0.206	0.149	0	117	0	15.283	395	100.370
25	Tripura	5.801	61789.559	0	0	0	155423	12294.500	0	0	0
26	Uttar Pradesh	4528.932	1030729.055	1.995	0.810	15300.713	933689	601.980	1435.496	0	75992.000
27	Uttarakhand	59.995	1432.499	0.026	0	0	155201	307.000	0	0	0
28	West Bengal	5446.692	18313.855	0.015	18.658	0.181	579597	63873.980	118.366	52027	3308.880
TOTAL STATE(S)		321141.384	1710092.213	68.847	2690.908	16211.474	16632157	4560248.074	7138.604	201898	79542.325
29	A&N Islands	0	41.220	0	19.459	0	325	2.600	0	0	0
30	Chandigarh	249.559	110.409	0	0	0.037	2627	0	0	0	0
31	D&N Haveli and Daman & Diu	3.320	7.834	0	0	0	0	0	0	0	0
32	Delhi	448.868	4721.096	2.982	321.447	0	353163	0	18.055	5	0
33	Jammu &Kashmir	15326.701	1631.939	0	11.169	38.200	201266	956.100	184.400	99510	0
34	Ladakh	0.073	0.662	0	0	0	0	0	0	0	0
35	Lakshadweep	0	4.228	0	0	0	0	0	0	0	0
36	Puducherry	0	90.448	0	0	0	20	0	0	0	0
TOTAL UT(S)		16028.521	6607.836	2.982	352.075	38.237	557401	958.700	202.455	99515	0
TOTAL (ALL INDIA)		337169.905	1716700.049	71.829	3042.983	16249.711	17189558	4561206.774	7341.059	301413	79542.325

Source: Crime in India, NCRB
